

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-16/2002/4174/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the 14<sup>th</sup> May, 2024.

Sub: **Station leave permission.**

Ref:- No. DJ(G) 3700/2024 dated 09.05.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the afternoon of 11.05.2024 till the evening of 16.05.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-16/2002/4175/A dated**, 14-05-2024

Copy to.

- ✓1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**